

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
Court - 2**

IA/172(AHM)2021 in CP(IB) 198 of 2017

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCEING BEFORE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2021**

Name of the Company:

State Tax Officer-2  
V/s  
Bhupendra Singh Rajput RP  
for Anil Technoplus Ltd & Anr.

Section 60(5) of the Insolvency and Bankruptcy Code,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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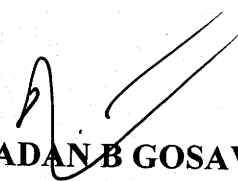
**ORDER**

No one appeared for the Applicant.

Learned Counsel Ms. Natasha Shah appeared for the Respondent. She seeks some time to file reply. It is to be filed within seven days by serving advance copy to the Applicant.

The matter stands adjourned to 14.07.2021 for further consideration.

SD/-  
**(CHOKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 9th day of June, 2021.